

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th April, 2023

HC. VII-17/2023/3474/A In partial modification to this Registry's earlier Notification No. **HC.VII-17/2023/3360/A** dated 19th April, 2023, Shri Biprajit Roy, Addl. District & Sessions Judge, Dhubri, is transferred and posted as the Member, MACT, Dhubri vice Shri Madhurjya Narayan transferred.

Shri Roy will hand over charge of his Court and office to the District & Sessions Judge, Dhubri and proceed to join his new assignment immediately.

By Order,
Sd/- Gautam Baruah.
REGISTRAR GENERAL

Memo No. HC.VII-05/2021/ 3475-3486 /A. Dated 20.04.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge,
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Member, MACT, Dhubri.
7. Shri Biprajit Roy, Addl. District & Sessions Judge, Dhubri.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____ Gauhati High Court, Guwahati.
11. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
13. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI